

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 27.05.2019 (MONDAY)**

**COURT III**  
**10:30 AM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).**

**For Judgment**

| S. No. | Case No.                       | Name of the parties   | Counsel for Appellants | Counsel for Respondents                   |
|--------|--------------------------------|---|------------------------|---|
| 1.     | Comp. App. (AT) No. 04 of 2019 | MEL Wind Mills Pvt Ltd<br>Vs.<br>Mineral Enterprises Ltd & Anr<br><b>With</b>   | Aditya Narayan         | Ashok Mathur-R1<br>R Gopal<br>Krishnan-R2 |
| 2.     | Comp. App. (AT) No. 05 of 2019 | MEL Properties Pvt Ltd.<br>Vs.<br>Mineral Enterprises Ltd & Anr.<br><b>With</b> | Aditya Narayan         | Ashok Mathur-R1<br>R Gopal<br>Krishnan-R2 |
| 3.     | Comp. App. (AT) No. 06 of 2019 | Mineral Enterprises Ltd.<br>Vs.<br>MEL Windmills Pvt. Ltd. & Anr.               | R. Sudhinder           | Ashok Mathur-R1<br>R Gopal<br>Krishnan-R2 |

**For Admission (After Notice)**

|    |                                 |   |                 |  |
|----|---------------------------------|---|-----------------|--|
| 4. | Comp. App. (AT) No. 107 of 2019 | United spirits Ltd & Anr.<br>Vs.<br>Neel Rajesh Shah & Anr. | Anand S. Pathak |  |
|----|---------------------------------|---|-----------------|--|

**For Hearing**

|    |                                       |  |              |                                  |
|----|---------------------------------------|--|--------------|----------------------------------|
| 5. | Comp. App. (AT) (Ins) No. 764 of 2018 | Atithi Narendra Patel & Anr.<br>Vs.<br>Dipco Pvt. Ltd. | Nitin Mishra | Anusuya Salwan<br>Anant A. Pavgi |
|----|---------------------------------------|--|--------------|----------------------------------|

**For Hearing (Part Heard)**

|    |                                 |   |                  |               |
|----|---------------------------------|---|------------------|---------------|
| 6. | Comp. App. (AT) No. 20 of 2019  | Alliance Commodities Pvt Ltd<br>Vs.<br>Office of Registrar of companies,<br>West Bengal                                       | Aaditya A. Pande | Vikram Singh  |
| 7. | Comp. App. (AT) No. 376 of 2018 | Chamundesware Studio & Laboratory Pvt. Ltd.<br>Vs.<br>K. Rajaiah (Since Deceased –<br>Represented by his LRs )<br><b>With</b> | Vivek Holla      | Nikhil Nayyar |
| 8. | Comp. App. (AT) No. 413 of 2018 | K. Rajaiah (since dead), Represented<br>by his L.Rs.<br>Vs.<br>Chamudesware Studio & Laboratory<br>Pvt. Ltd. & Ors.           | Nikhil Nayyar    | Vivek holla   |

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**By Order**  
-sd/-

**Registrar**